GOVERNMENT OF INDIA MINISTRY OF HUMAN RESOURCE DEVELOPMENT DEPARTMENT OF HIGHER EDUCATION

LOK SABHA

UNSTARRED QUESTION No. 1298 TO BE ANSWERED ON 02.05.2016

High Level Committee

1298. SHRI P. KARUNAKARAN:

SHRI MOHD. SALIM:

SHRI MD. BADARUDDOZA KHAN:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government has formed any High Level Enquiry Committee (HLEC) to enquire about the incidents in Jawaharlal Nehru University (JNU);
- (b) if so, whether the Government has taken steps to ensure representative nature of the committee in terms of including Dalit/ Minority/Women members;
- (c) if so, whether a number of students were given show cause notices on the basis of the findings of the HLEC;
- (d) if so, the details thereof; and
- (e) whether the HLEC has submitted its report or a *prima facie* report and if so, the details of the recommendations and the action taken/proposed by the Government in this regard?

ANSWER

MINISTER OF HUMAN RESOURCE DEVELOPMENT

(SMT. SMRITI ZUBIN IRANI)

(a) to (e): No, Madam. Jawaharlal Nehru University(JNU) is an autonomous institution established by an Act of Parliament and governed by the JNU Act, 1966, Statutes and the Ordinance framed thereunder and is competent to take action in academic and administrative matter of the University.